

CP No.21(ND)2010  
RT No. 48/2016

Subhash Chander Gupta & anr. .... Petitioners

Versus.

M/s Sabina Woollen Mills Pvt. Ltd. & ors. .... Respondents.

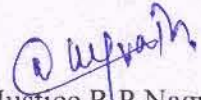
Present: None for the petitioners.

Mr. Ravi Sahney, Dy.General Manager, for respondent No.1.

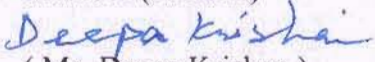
Mr. APS Sandhu, Advocate with Mr.Shailender Nagpal,  
Advocate, for respondent No.6.

Learned counsel for respondent No.6 handed over a copy of the order dated 22.9.2016 passed by the National Company Law Tribunal, Principal Bench, New Delhi in CP No.21(ND)2010, titled *Subhash Chander Gupta & anr. Versus. Sabina Woollen Mills Ltd. & ors*, transferring this petition to Bombay Bench of N.C.L.T. The same be taken in record.

In view of the above order dated 22.9.2016 of the NCLT, Delhi, the record of the instant petition along with complete records be sent to Bombay Bench of N.C.L.T, in a sealed Registered Parcel, immediately.

  
( Justice R.P.Nagrath)

Member (Judicial)

  
( Ms. Deepa Krishan )

Member (Technical)

September 29, 2016